

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-160(ND)/2017

IN THE MATTER OF:

M/s. Levon Valves Pvt. Ltd.

.... Applicant/Petitioner

v.

M/s. Energo Engineering Projects Ltd.

.... Respondent

under Section 10

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner:

For the Respondent:

ORDER

Let the rejoinder be filed within a week with a copy in advance to the other side. It shall be treated as last opportunity.

List for arguments on 16.02.2018.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)